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Date: 24/08/2025

Ajan Devi And Another Vs State Of Punjab And Others

Court: High Court Of Punjab And Haryana At Chandigarh

Date of Decision: Aug. 23, 2023

Acts Referred: Constitution Of India, 1950 â€" Article 21 Code Of Criminal Procedure, 1973 â€" Section 164

Hon'ble Judges: Anoop Chitkara, J

Bench: Single Bench

Advocate: Sukhveer Kaur, Shiva Khurmi, Sham Lal Saha

Final Decision: Allowed

Judgement